

completed and a winter team of 22 has been left behind to continue the scientific and logistic work.

The Weddell Sea Expedition surveyed as part of the Weddell Sea region to understand the terrain for selecting an appropriate site for continuing scientific programmes and/or for establishing a base if so decided later.

### **Draft Policy on National Conservation Strategy**

2043. DR. Y.S. RAJASEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Committee headed by Dr. M.S. Swaminathan has submitted a draft policy statement on the national conservation strategy; and

(b) if so, the salient features of the strategy?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The Committee has submitted a draft Environmental Policy Statement as a part of its exercise for preparation of a National Conservation Strategy. It has enlisted certain priorities and action points. These include: land and water management; afforestation and forest protection; rehabilitation of grass lands and shrub lands; conservation of biological diversity; prevention of pollution; energy management; and, conservation education. Suggestions have also been made in regard to institutional mechanisms at various levels for ensuring public participation in conservation activities.

### **Air and water Pollution due to Rotary lime kiln Operation in Paper Industries**

2044. SHRIK. MURALEEDHARAN: Will

the PRIME MINISTER be pleased to state:

(a) whether Government are aware that air pollution due to rotary lime kiln operation in pulp and paper industries is increasing day by day;

(b) the steps proposed to control the same;

(c) whether pollution Board insists upon industries for incorporation of electrostatic precipitator along with rotary lime kiln;

(d) whether most of the pulp industries are not complying with the affluent standard stipulated by the Pollution Board; and

(e) the steps proposed for implementing the stipulated effluent standard by the board throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (c). The standards for emission from pulp and paper industries have been prescribed by the State Pollution Control Boards. The industries have been directed to install the necessary pollution control equipment to comply with the emission standards. The choice of equipment needed to attain the standards is left to them.

(d) Out of 25 large units that have been monitored, 18 have installed secondary effluent treatment facilities and are complying with the standards of Biological Oxygen Demand (BOD).

(e) The Government have launched a special drive in regard to the pollution control from major categories of water polluting industries including pulp and paper. The State Governments and the State Pollution Control Boards have been asked to follow up with the defaulting industries for setting up